## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.09.2017 AT 10.30 AM  $\,$ 

TRANSFER PETITION NO.	TP No.124/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No.12/CB/2015		
NAME OF THE COMPANY	SK Bigstar Foods Limited		
NAME OF THE PETITIONER(S)	Kaja Gajendra Rao & (18) Others		
NAME OF THE RESPONDENT(S)	SK Bigstar Foods Limited & (9) Others		
UNDER SECTION	111/111A		
	GE GEORGE		

## **Counsel for Petitioner(s):**

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Heard Shri G. Kalyan Chakravorthy, Learned Counsel for the Petitioner; Shri P.H. Aravind Pandian, Learned Senior Counsel, Shri B. Mohan and Shri G. Bhupesh, Learned Counsels for the Respondents. Post the case on 9.10.2017.

Member (T)

Member (J)

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